

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.06.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 89/2021	Fipola Retail (India) Pvt Limited Vs M2N Interiors	N. V. Prakash Rohan Rajasekaran	
2.	Comp App (AT) (CH) (Ins) No. 90/2021	Dr. Vijay Radhakrishnan Vs CS Bijoy P Pulipara RP of PVS Memorial Pvt Limited	Sankar P Panicker	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another	Shahbaaz Husain	R. Sivaraman - R2
4.	Comp App (AT) (CH) (Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	Abishek Jenasen Aparajitha Viswanath	
5.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	
6.	Comp. App (AT) (CH) (Ins) No.36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	R. Sivaraman - R2
7.	Comp. App (AT) (CH) (Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M. S. Viswanathan Krishna Dath M	

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By the order of Hon'ble Member (J)

(Chennai Bench)